Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of creditor	Summ claims r			y of claims nitted	Amount of	Amount of claims not	Amount of claims under	Detai ls in	Remarks, if any
		No. of claims	Amount	No. of claims	Amount of claims admitted	contingen tclaims	admitted	verification	Annexur e	
1	Secured financial creditors belonging to any class of creditors	08	555,73,17,996	08	555,73,17,996	NIL	NIL	555,73,17,996	1	Since inadvertent delay caused in obtaining the latest financial statements of the Corporate Debtor, all claims are admitted provisionally
2	Unsecured financial creditors belonging to any class of creditors	01	22,66,76,668	01	22,66,76,668	NIL	NIL	22,66,76,668	2	Since inadvertent delay caused in obtaining the latest financial statements of the Corporate Debtor, all claims are admitted provisionally
3	Secured financial creditors (other than financial creditors belonging to any classof creditors)	NIL	NIL	NIL	NIL	NIL	NIL	NIL		
4	Unsecured financial creditors (other than financial creditors belonging to any class ofcreditors)	NIL	NIL	NIL	NIL	NIL	NIL	NIL		
5	Operational creditors (Workmen)	NIL	NIL	NIL	NIL	NIL	NIL	NIL		
6	Operational creditors (Employees)	NIL	NIL	NIL	NIL	NIL	NIL	NIL		

7	Operational creditors (Government Dues)	03	157,32,94,060	03	157,32,94,060	NIL	NIL	157,32,94,060	Since inadvertent delay caused in obtaining the latest financial statements of the Corporate Debtor, all claims are admitted provisionally
8	Operational creditors (other than Workmenand Employees and Government Dues)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	
9	Other creditors, if any, (other than financial creditors and operational creditors)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	
	Total								

Annexure-1 Name of the corporate debtor: <u>Soubhagya Laxmi Sugars Limited</u>; Date of commencement of CIRP 07.04.2022 (Copy of order received as on 22.04.2022) List of creditors as on: 13.05.2022

List of secured financial creditors

(Amount in ₹)

Sl. No.	Nameof Credi t-or	Details of receiv			Details of claim admitted						Amount of any Mutual	of claim not	Amount of claim under	Remark s, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amo unt cover edby guar antee	Whethe r related party?	% of voti ng shar e in CoC	nt claim	dues, that may be set-off	admitted	verifica- tion	
1	Alchemist Asset Reconstruction Company Limited	06.05.2022	128,96,91,854	128,96,91,854	Secured	2,28,43,09,440		No	22.30%	NIL	NIL	NIL	128,96,91,854	
	Shri Beereshwar Souhard Credit Sahakari Limited		6,87,27,637	6,87,27,637	Secured	3,25,00,000		No	1.19%	NIL	NIL	NIL	6,87,27,637	
	The Karnataka State Co- Operative Apex Bank Limited	06.05.2022	180,02,42,000	180,02,42,000	Secured	2,42,38,00,000		No	31.12%	NIL	NIL	NIL	180,02,42,000	
4	Vijayapura DCC Bank Limited	05.05.2022	57,22,27,000	57,22,27,000	Secured	Consortium with Karnataka State Co- Operative Apex Bank Limited		No	9.89%	NIL	NIL	NIL	57,22,27,000	
5	Tumkur DCC Bank Limited	06.05.2022	44,33,01,000	44,33,01,000	Secured	Consortium with Karnataka State Co- Operative Apex Bank Limited		No	7.66%	NIL	NIL	NIL	44,33,01,000	
	South Canara DCC Bank Limited	06.05.2022	44,42,59,000	44,42,59,000	Secured	Consortium with Karnataka State Co- Operative Apex Bank Limited		No	7.68%	NIL	NIL	NIL	44,42,59,000	
	The Kanara District Central Cooperative Bank Limited	06.05.2022	51,64,23,000	51,64,23,000	Secured	Consortium with Karnataka State Co- Operative Apex Bank Limited		No	8.93%	NIL	NIL	NIL	51,64,23,000	

8	Shri Arihant	06.05.2022	42,24,46,505	42,24,46,505	Secured	23,80,00,000	No	7.30%	NIL	NIL	NIL	42,24,46,505	
	Credit Souhard												
	Sahakari												
	Limited												